

449 *Bill introduced*

SRAVANA 16, 1914 (SAKA)

Bill introduced 450

1991-92 together with Accounts and Auditor's Report thereon.
[Placed in Library See No. LT - 2468/92]

"That leave be granted to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation and for matters connected therewith."

MR. DEPUTY SPEAKER: The House shall now take up the Private Members Business. Now, we can take up the introduction of the Bills. Shrimati Basava Rajeswari.

The motion was adopted

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

Shri Arjun Charan Sethi - Absent.

15.06 hrs.

WORKING CHILDREN WELFARE BILL*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide for certain welfare measures for working children.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for certain welfare measures for working children".

The motion was adopted

SHRIMATI BASAVA RAJESWARI: I introduce the Bill.

15.06 1/2 hrs.

PREVENTION OF INFLUX OF FOREIGN NATIONALS IN THE COUNTRY BILL*

[English]

SHRIMATI BASAVA RAJESWARI (Bellary): I beg to move for leave to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation and for matters connected therewith.

MR. DEPUTY SPEAKER: The questions is:

15.07 hrs.

SMALL FAMILY NORM (PROMOTION AND MOTIVATION) BILL*

[English]

SHRI R. SURENDER REDDY (Warangal): I beg to move for leave to introduce a Bill to provide for free accommodation and other facilities to the families having one child and to all unmarried persons and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for free accommodation and other facilities to the families having one child and to all unmarried persons and for matters connected therewith."

The motion was adopted.

SHRI R. SURENDER REDDY: I introduce the Bill.

15.07 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 371)

[English]

SHRI DILEEP BHAI SANGHANI (Amreli): I beg to move for leave to introduce

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AUGUST 7, 1992

Bill introduced 452

a Bill further to amend the Constitution of India.

move for leave to introduce a Bill to provide for reservation of vacancies in posts for Scheduled Castes and Scheduled Tribes in Universities and Colleges.

MR. DEPUTY SPEAKER: The question is:

MR. DEPUTY SPEAKER: The questions is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

"That leave be granted to introduce a Bill to provide for reservation of vacancies in posts for Scheduled Castes and Scheduled Tribes in Universities and Colleges."

The motion was adopted

The motion was adopted.

SHRI DILEEP BHAI SANGHANI: I introduce the Bill.

SHRI MOHAN SINGH: I introduce the Bill.

15.08 hrs.

15.09 hrs.

PARLIAMENT (QUORUM OF HOUSE)
BILL*

CONSTITUTION (AMENDMENT) BILL*

[*English*]

(Insertion of new Article 330 A, etc.)

SHRI DILEEP BHAI SANGHANI (Amreli): I beg to move for leave to introduce a Bill to provide for fixing the quorum required to constitute a meeting of either House of Parliament.

[*English*]

SHRI MOHAN SINGH (Deoria): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

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"That leave be granted to introduce a Bill to provide for fixing the quorum required to constitute a meeting of either House of Parliament".

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

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SHRI DILEEP BHAI SANGHANI: I introduce the Bill

SHRI MOHAN SINGH: I introduce the Bill.

15.08 1/2 hrs.

15.09 1/2 hrs.

UNIVERSITIES AND COLLEGES
(RESERVATION OF VACANCIES IN
POSTS FOR SCHEDULED CASTES AND
SCHEDULED TRIBES) BILL*

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*

(Insertion of new Part IVA A)

[*English*]

[*English*]

SHRI MOHAN SINGH (Deoria): I beg to

SHRI CHITTA BASU (Barasat): Sir, I